

Form 1 (Punjab)									
List of cases e-filed during the month of March, 2024									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of March, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/95/2024	HDB Financial Services Ltd. Vs Balvir Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
2	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/96/2024	HDB Financial Services Ltd. Vs Satinder Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
3	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/97/2024	HDB Financial Services Ltd. Vs Iqbal Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
4	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/98/2024	HDB Financial Services Ltd. Vs Harpal Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
5	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/99/2024	HDB Financial Services Ltd. Vs Sukhdev Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
6	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/100/2024	HDB Financial Services Ltd. Vs Darshan Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
7	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/101/2024	HDB Financial Services Ltd. Vs Gagandeep Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
8	CJM cum ACJ(SD), Faridkot	Faridkot	EXE/102/2024	HDB Financial Services Ltd. Vs Gurjeet Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
9	CJ(SD), Faridkot	Faridkot	EXE/103/2024	HDB Financial Services Ltd. Vs Sanjiv Kumar And Others	Ashu Mittal	04 March 2024	04 March 2024
10	CJ(SD), Faridkot	Faridkot	EXE/104/2024	HDB Financial Services Ltd. Vs Ramandeep Kaur Brar And Others	Ashu Mittal	04 March 2024	04 March 2024
11	CJ(SD), Faridkot	Faridkot	EXE/105/2024	HDB Financial Services Ltd. Vs Balvir Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
12	CJ(SD), Faridkot	Faridkot	EXE/106/2024	HDB Financial Services Ltd. Vs Sukhdeep Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
13	ADJ-II, Faridkot	Faridkot	ARB/103/2024	Balbir Singh Vs Union of India and Others	D.C. Goyal	04 March 2024	04 March 2024
14	ADJ-I, Faridkot	Faridkot	EXE/56/2024	HDB Financial Services Ltd. Vs Ramandeep Kaur Brar And Others	Ashu Mittal	04 March 2024	04 March 2024
15	ADJ-I, Faridkot	Faridkot	EXE/57/2024	HDB Financial Services Ltd. Vs Raj Kumar And Others	Ashu Mittal	04 March 2024	04 March 2024
16	ADJ-I, Faridkot	Faridkot	EXE/58/2024	HDB Financial Services Ltd. Vs Kuldeep Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
17	ADJ-I, Faridkot	Faridkot	EXE/59/2024	HDB Financial Services Ltd. Vs Inderjit Singh And Others	Ashu Mittal	04 March 2024	04 March 2024
18	CJ(JD), Faridkot Court No.13	Faridkot	CS/180/2024	State Bank Of India Vs Manavtar Singh	S.V. Singh	05 March 2024	05 March 2024
19	CJ(JD), Faridkot Court No.13	Faridkot	Counter Claim Cross OBJ/03/2024	Rajesh Bedi Vs Mukesh Kumar Maheswari	N.K. Maheswari	06 March 2024	06 March 2024
20	CJM cum ACJ(SD), Faridkot	Faridkot	CS/929/2023	Punjab National Bank Vs Gurpreet Kaur and others	Dildeep Singh	21 Nov 2023	07 March 2024
21	CJM cum ACJ(SD), Faridkot	Faridkot	CS/190/2024	Mohan Singh Vs	Mangat Arora	11 March 2024	11 March 2024
22	CJ(JD), Faridkot Court No.11	Faridkot	CS/203/2024	Satwinder Pal Singh Vs Buta Singh and others	N.S. Wahniwal	12 March 2024	12 March 2024

23	CJ(JD), Faridkot Court No.13	Faridkot	CS/204/2024	Satwinder Pal Singh Vs Malkiat Singh and others	N.S. Wahniwal	12 March 2024	12 March 2024
24	ADJ-I, Faridkot	Faridkot	ARB/109/2024	Mohinder Singh Vs Union of India	D.C. Goyal	13 March 2024	13 March 2024
25	ADJ-I, Faridkot	Faridkot	ARB/110/2024	Gurdev Singh Vs Union of India and others	D.C. Goyal	13 March 2024	13 March 2024
26	ADJ-I, Faridkot	Faridkot	ARB/111/2024	Balwinder Singh Vs Union of India and others	D.C. Goyal	13 March 2024	13 March 2024
27	CJ(SD), Faridkot	Faridkot	CS/186/2024	Sandeep Kumar Vs Vikas Kumar	Navdeep Ghai	07 March 2024	14 March 2024
28	CJM cum ACJ(SD), Faridkot	Faridkot	CS/192/2024	Sandeep Kumar Vs Sukhwinder Singh	Navdeep Ghai	11 March 2024	14 March 2024
29	CJ(SD), Faridkot	Faridkot	CS/200/2024	Varinder Kumar Vs Kuldeep Singh	Navdeep Ghai	11 March 2024	14 March 2024
30	CJ(JD), Faridkot Court No.13	Faridkot	CS/214/2024	Vivek Garg	Amit Gupta	14 March 2024	14 March 2024
31	CJM cum ACJ(SD), Faridkot	Faridkot	CS/123/2024	State Bank Of India Vs Angrej Singh and Others	R.S. Kakkar	13 Feb 2024	15 March 2024
32	CJ(JD), Faridkot Court No.13	Faridkot	CS/179/2024	Punjab and Sind Bank Vs Kulwinder Kaur	Dildeep Singh	01 March 2024	15 March 2024
33	CJ(SD), Faridkot	Faridkot	CS/219/2024	Darshan Singh Vs State of Punjab and others	N.S. Wahniwal	15 March 2024	15 March 2024
34	ADJ-II, Faridkot	Faridkot	ARB/120/2024	Lakhvir Singh Vs Union of India and others	D.C. Goyal	16 March 2024	16 March 2024
35	ADJ-II, Faridkot	Faridkot	ARB/121/2024	Akhtiar Singh Vs Union of India and others	D.C. Goyal	16 March 2024	16 March 2024
36	ADJ-II, Faridkot	Faridkot	ARB/122/2024	Jagtar Singh Vs Union of India and others	D.C. Goyal	16 March 2024	16 March 2024
37	ADJ-II, Faridkot	Faridkot	ARB/123/2024	Harinder Singh Vs Union of India and others	D.C. Goyal	16 March 2024	16 March 2024
38	ADJ-II, Faridkot	Faridkot	ARB/124/2024	Mohinder Singh Vs Union of India and others	D.C. Goyal	16 March 2024	16 March 2024
39	ADJ-I Faridkot	Faridkot	ARB/127/2024	Melo Kaur alias Mel Kaur Vs Union of India and others	J.R.Mehta	16 March 2024	16 March 2024
40	CJM cum ACJ(SD), Faridkot	Faridkot	CS/216/2024	Varinder Kumar Vs Satendra	Navdeep Ghai	14 March 2024	18 March 2024
41	D&SJ, Faridkot	Faridkot	CA/127/2023	Jasvir Singh Vs Gurmeet Singh	N.K. Maheswari	18 Oct 2023	19 March 2024
42	CJ(JD), Faridkot Court No.13	Faridkot	CS/234/2024	Yadwinder Singh Vs Kuldeep Singh and others	S.V. Singh	20 March 2024	20 March 2024
43	CJ(SD), Faridkot	Faridkot	CS/91/2024	State Bank Of India Vs Davinder Kaur and Others	Dildeep Singh	03 Feb 2024	21 March 2024
44	CJ(SD), Faridkot	Faridkot	CS/125/2024	State Bank Of India Vs Rajinder Kaur and others	R.S. Kakkar	13 Feb 2024	21 March 2024
45	CJ(SD), Faridkot	Faridkot	CS/125/2024	State Bank Of India Vs Rajinder Kaur and others	R.S. Kakkar	13 Feb 2024	21 March 2024
46	CJ(SD), Faridkot	Faridkot	CS/138/2024	Punjab and Sind Bank Vs Jagseer Singh and others	R.S. Kakkar	15 Feb 2024	21 March 2024
47	ACJ(SD), Faridkot Court No.6	Faridkot	CS/237/2024	Sukhmander Singh Vs Anu	K.S.Mittal	21 March 2024	21 March 2024
48	CJ(JD), Faridkot Court No.13	Faridkot	CS/241/2024	Gurdip Singh Vs Jethu Singh	Harwinder Singh	22 March 2024	22 March 2024
49	CJ(SD), Faridkot	Faridkot	CS/242/2024	Sukhwinder Kaur Vs Gurcharan Singh	R.K.Aneja	22 March 2024	22 March 2024
50	ADJ-II, Faridkot	Faridkot	ARB/136/2024	Sukhdev Singh Vs Union Of India	D.C. Goyal	22 March 2024	22 March 2024
51	ADJ-II, Faridkot	Faridkot	ARB/137/2024	Darshan Singh Vs Union of India and others	D.C. Goyal	22 March 2024	22 March 2024
52	ADJ-II, Faridkot	Faridkot	ARB/138/2024	Gurcharan Singh Vs Union of India and others	D.C. Goyal	22 March 2024	22 March 2024
53	ADJ-II, Faridkot	Faridkot	ARB/139/2024	Harpreet Singh Vs Union Of India and others	D.C. Goyal	22 March 2024	22 March 2024
54	ADJ-II, Faridkot	Faridkot	ARB/140/2024	Manjhu Singh and others Vs Union of India and others	D.C. Goyal	22 March 2024	22 March 2024
55	ACJ(SD), Faridkot Court No.6	Faridkot	CS/238/2024	Varinder Kumar Vs Karamjit	Navdeep Ghai	22 March 2024	27 March 2024
56	CJ(SD), Faridkot	Faridkot	CS/245/2024	Sandeep Kumar Vs Balwinder Singh	Navdeep Ghai	22 March 2024	27 March 2024
57	CJ(SD), Faridkot	Faridkot	CS/245/2024	Sandeep Kumar Vs Balwinder Singh	Navdeep Ghai	22 March 2024	27 March 2024

58	D&SJ, Faridkot	Faridkot	CA/53/2024	and Sons Vs M/S Hazari Lal Manish Kumar C	G.S.Brar	27 March 2024	27 March 2024
59	D&SJ, Faridkot	Faridkot	CA/54/2024	Pawan Kumar Vs Bagga Ram	H.S.Sekhon	27 March 2024	27 March 2024
60	CJ(JD), Faridkot Court No.11	Faridkot	CS/251/2024	Neetu Singla Vs Ramesh Kumar	Amrit Bansal	28 March 2024	28 March 2024
61	CJ(JD), Faridkot Court No.11	Faridkot	CS/254/2024	Amarjit Singh Vs Sunita Rani	A.K. Arora	28 March 2024	28 March 2024
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of March, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of March, 2024						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla, ADJ	31	Arb	2
		Chandigarh		31	Civil Suit	1
				31	Ex	1
2	ADJ	Chandigarh	Sh. Jaibir Singh ADJ, Chandigarh.	24	ARB, CIVIL SUIT, EXE	9(6-ARB,2-CIVIL SUIT,1-EXE)
					EXE, ARB	5 EXE, 1ARB

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of March, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms. Anshu Shukla ADJ	Chd	279/2023	State of Punjab Vs. Prime Vision Ind. Privae Ltd	SH.	19.04.2023	01.03.2024
2	Ms. Anshu Shukla ADJ	Chd	633/2023	State of Punjab Vs. Abohar Power Generation P Ltd	Sh. PP	10.10.2023	01.03.2024
3	Ms. Anshu Shukla ADJ	Chd	85/2020	Punjab Small Ind. Export Corp Vs M/s Ceigal India Ltd	Sh. Rinku Bhardwaj	22.01.2020	01.03.2024
4	Ms. Anshu Shukla ADJ	Chd	339/2016	M/s Shree Ganesh Sewa Samiti VS The Ludhiana Distt.	Sh. Ajay Mahajan	06.07.2016	01.03.2024
5	Ms. Anshu Shukla ADJ	Chd	02/2024	FMC Corp Vs. Natco Pharma Ltd	Sh. Paras Money Goyal	23.01.2024	02.03.2024
6	Ms. Anshu Shukla ADJ	Chd	562/2021	State of Haryana Vs S. P Singla Const. P Ltd	Sh. Kamal Kant	15.07.2021	02.03.2024
7	Ms. Anshu Shukla ADJ	Chd	1305/2019	Ms Crop Chemicals India ltd Vs The Pb State Coop	Sh. Arvind Sehdev	21.10.2019	04.3.2024
8	Ms. Anshu Shukla ADJ	Chd	271/2023	Kiran Rice and Gen Mills P Ltd Vs The Pb State Civil Supply	Sh. Japinder Singh	12.04.2023	04.3.2024
9	Ms. Anshu Shukla ADJ	Chd	688/2021	Raja Ram Constructor Vs U O India	Sh. Rohan Markanda	27.09.2021	05.03.2024
10	Ms. Anshu Shukla ADJ	Chd	731/2018	State of Haryana VS M/s Maan Builders	Sh. Kamal Kant	27.08.2018	06.03.2024
11	Ms. Anshu Shukla ADJ	Chd	3/2017	M/s I D Steel Ind. Vs M/s Virendra Steel Ent.	Sh. Vaneesh Khanna	30.05.2017	06.03.2024
12	Ms. Anshu Shukla ADJ	Chd	174/2017	State of Pb Vs M/s Depak Builders	Sh. Kamal Kant	04.05.2017	07.03.2024
13	Ms. Anshu Shukla ADJ	Chd	386/2013	M/s Cepham Agencies VS Pb Steel Ind Dev	Sh.	30.01.2012	07.03.2024
14	Ms. Anshu Shukla ADJ	Chd	419/2023	P. D. Aggarwal Ind Vs State of Pb	Sh. Parveen Kumar	06.07.2023	07.03.2024
15	Ms. Anshu Shukla ADJ	Chd	698/2020	Dashmesh Rice Mills Vs Pb State warehosuing Corp	Sh. A P Singh	23.12.2020	08.03.2024
16	Ms. Anshu Shukla ADJ	Chd	6/2021	Mankind Pharma Ltd Vs Canthus Pharma	Sh Hemant Daswani	28.05.2021	08.03.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of March, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
17	Ms. Anshu Shukla ADJ	Chd	339/2016	M/s Shree Ganesh Sewa VS Teh Ludhiana Distt	Sh. Ajay Mahajan	06.07.2016	11.03.2024
18	Ms. Anshu Shukla ADJ	Chd	841/2017	M/s Mahavir Agro Ind Vs M D Pb State warehousing	Sh. Ravinder Baweja	13.11.2017	11.03.2024
19	Ms. Anshu Shukla ADJ	Chd	510/2022	Shalimar Estates P Ltd Vs Inox Leisure	Sh. Sabhawal	30.05.2022	12.03.2024
20	Ms. Anshu Shukla ADJ	Chd	797/2022	POM Hydro Energy Ltd Vs Haryana Renewal	Sh. Vinay Kashyap	18.11.2022	12.03.2024
21	Ms. Anshu Shukla ADJ	Chd	731/2017	M/s Baba Nanak Rice VS The Pb State coop	Sh. N S Rana	21.09.2017	12.03.2024
22	Ms. Anshu Shukla ADJ	Chd	911/2018	The Chief Engg. Chd Zone Vs Aggarwal Sons	Sh. Veena Bhutani	29.10.2018	12.03.2024
23	Ms. Anshu Shukla ADJ	Chd	742/2017	M/s Mukhtiar Singh and sons Vs The Pb State Civil Supply Corp	N S Rana	06.10.2017	13.03.2024
24	Ms. Anshu Shukla ADJ	Chd	316/2020	Teh new india Ass. co. Ld Vs R N Kapoor Textiles P Ltd	Sh. Rajan Kumar Chand	04.03.2020	13.03.2024
25	Ms. Anshu Shukla ADJ	Chd	451/2020	Tata Motors Ltd Vs M/s Ludhian City Bus Service Ltd	Sh. Inderjeet Singh	18.06.2020	14.03.2024
26	Ms. Anshu Shukla ADJ	Chd	340/2016	Citi Bank Vs Harish Goyal	Sh Sorabh Sharma	06.07.2016	14.03.2024
27	Ms. Anshu Shukla ADJ	Chd	85/2020	Pb Small Ind Export Vs M/s Ceigal india Ltd	Sh. Rinku Bhardwaj	22.01.2020	14.03.2024
28	Ms. Anshu Shukla ADJ	Chd	269/2023	Rohan Rajdeep Tollways Ltd VS Stte of Pb	Sh. Parveen Kuamr	05.04.2023	15.03.2024
29	Ms. Anshu Shukla ADJ	Chd	1/2021	Click Labs p Ltd VS Code Brew Innovations	Sh. Ajay Singh Rawat	07.07.2021	15.03.2024
30	Ms. Anshu Shukla ADJ	Chd	207/2018	M/s Dashmesh Rice Mills Vs Pb State Civil Supply	Sh. N S Rana	07.04.2018	15.03.2024
31	Ms. Anshu Shukla ADJ	Chd	802/2023	Agri gold Projects Vs State of Up	Sh. Neha Sona wane	09.11.2023	16.03.2024
32	Ms. Anshu Shukla ADJ	Chd	3/2027	M/s I D Steel Ind. Vs M/s Virendra Steel Ent.	Sh. Vaneesh Khanna	30.05.2017	16.03.2024
33	Ms. Anshu Shukla ADJ	Chd	885/2018	Punjab University Chd VS OST Electronics P Ltd	Sh. Subhash Ahuja	13.10.2018	18.03.2024
34	Ms. Anshu Shukla ADJ	Chd	667/2017	Sudharshan Facilities P Ltd Vs Post Graduate Inst	Sh. Vikas Chaudharya	28.08.2017	19.03.2024
35	Ms. Anshu Shukla ADJ	Chd	1805/2019	Shree Jindal Soya Ltd Vs Diamond Traxim P Ltd	Sh. Kamal Kant	20.12.2019	20.03.2024
36	Ms. Anshu Shukla ADJ	Chd	1030/2017	State of Punjab VS Ms Vasihta Sec JV	Sh. Gian Chand Babbar	05.12.2017	20.03.2024
37	Ms. Anshu Shukla ADJ	Chd	911/2018	The Chief Engg. Chd Zone Vs Aggarwal Sons	Ms. Veena Bhutai	29.10.2018	20.03.2024
38	Ms. Anshu Shukla ADJ	Chd	174/2017	State of Punjabf Vs M/s Deepak Builders	Sh. G P	23.03.2017	21.03.2024
39	Ms. Anshu Shukla ADJ	Chd	3/20217	M/s I D Steel Ind. Vs M/s Virendra Steel Ent.	Sh. Vaneesh Khanna	30.05.2017	22.03.2024
40	Ms. Anshu Shukla ADJ	Chd	694/2021	Jai Ambay Filling Station Vs. Indian Oil corp	Sh Vinay K Kashyap	06.10.2021	22.03.2024
41	Ms. Anshu Shukla ADJ	Chd	340/2016	Citi Bank Vs Harish Goyal	Sh. Sorabh Sharma	06.07.2016	27.03.2024
42	Ms. Anshu Shukla ADJ	Chd	185/2018	State of Punjab Vs M/s Patiala Malerkotla tollways	Sh. G P	20.03.2018	27.03.2024
43	Ms. Anshu Shukla ADJ	Chd	85/2020	Punjab Small Ind. Export Corp Vs M/s Ceigal India Ltd	Sh. Rinku Bhardwaj	22.01.2020	28.03.2021
44	Ms. Anshu Shukla ADJ	Chd	742/2017	M/s Mukhtiar Singh and sons Vs The Pb State Civil Supply Corp	Sh. N S Rana	06.10.2017	28.03.2024
45	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/223/2024	M/S COMAMNDO CATERERS PVT LTD VS CITCO	SH G.S BEDI FOR PETITIONER	01.03.2024	01.03.2024, 06.03.2024
46	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/237/2024	M/S BADGOTRA ROADLINES VS THE EXECUTIVE DIRECTOR	SH RAMESH SHARMA FOR PETITIONER	02.03.2024	02.03.2024
47	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	CIVIL SUIT/5/2024	PROMAX POWER LTD VS TEHNOCRAFTS SWITCHGEARS PVT LTD	SH VIPUL JAIN FOR PETITIONER	04.03.2024	04.03.2024
48	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/757/2023	PUNJAB STATE WAREHOUSE VS M/S SHIV RICE MILL	SH AJAY SOOD FOR PETITIONER	03.11.2023	05.03.2024
49	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/887/2023	THYSSENKRUPP ELEVATOR VS PUBLIC WORK DEPTT	SH SAURABH GULIA FOR PETITIONER	27.10.2023	07.03.2024
50	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/534/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	08.03.2024
51	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/536/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	08.03.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of March, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
52	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/535/2022	HGCL NIRAJ SUPREME P.LTD. VS. STATE OF PUNJAB	SH. AMANDEEP SINGH TALWAR FOR DH	26.08.2022	08.03.2024
53	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/414/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	11.03.2024
54	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/415/2022	STATE OF PUNJAB VS. MADHVA BARAHAMPUTRA	SH. SUNNY KUMAR GP FOR OBJECTORS AND SH. AJAY SINGH RAWAT FOR REP. NO. 1	13.05.2022	11.03.2024
55	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/892/2023	M/S RAJAN BUILDERS VS PUNJAB WATER SUPPLY	SH. NARESH S. RANA FOR PETITIONER	02.11.2023	13.03.2024
56	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EXE/893/2023	M/S RAJAN BUILDERS VS PUNJAB WATER SUPPLY	SH. NARESH S. RANA FOR PETITIONER	02.11.2023	13.03.2024
57	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/58/2023	GURINDER SINGH GILL VS. MOHINDER PAL SATIJA	SH. PARAS MONEY GOYAL FOR PETITIONER	17.01.2023	14.03.2024
58	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	ARB/944/2022	STATE OF PUNJAB VS. JAGDEEP SINGH	SH. GAURAV GUPTA AS WELL AS SH. SUNNY KUMAR GP FOR PETITIONER, SH. DURGA DUTT SHARMA FOR RESPONDENT NO.1	19.12.2022	15.03.2024
59	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EX/635/2022	KIRAN IMPEX VS. M/S HEALTH BIOTECH LTD	SH. ARSHDEEP BHULLAR FOR DH	01.11.2022	16.03.2024
60	Sh. Jaibir Singh ADJ, Chandigarh.	Chd	EX/22/2021	ANIL AND COMPANY VS. PUNJAB SMALL INDUSTRIES	SH. P.S. RANA FOR DH, SH. VANISH KHANNA FOR JDS.	11.01.2021	16.03.2024
61	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/ 522/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	16.03.2024
62	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/523/2022	DALJEET VS. STATE OF PUNJAB	SH. ANUBHAV BANSAL FOR DH	24.08.2022	16.03.2024
63	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/428/2023	JAGMOHAN ENTERPRISES VS PUNJAB STATE GRAIN PROCUREMENT	SH MUKANG GUPTA FOR PETITIONER	15.07.2023	16.03.2024
64	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/297/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	16.03.2024,27.03.2024
65	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/298/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	16.03.2024,27.03.2024
66	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/299/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	16.03.2024,27.03.2024
67	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/300/2024	STATE OF HARYANA VS M/S GARG AND COMPANY	SH GOPAL SINGH, ADVOCATE FOR PETITIONER	16.03.2024	16.03.2024,27.03.2024
68	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EX/675/2022	M/S GODWANA ENGINEERS LTD VS. PUNJAB WATER SUPPLY	SH. JAGDEEP SINGH RANA FOR DH AND SH. HARISH RIKHARI ADV. FOR Jds.	17.11.2022	21.03.2024
69	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	ARB/11/2021	VIKSON SECURITIES PVT. LTD VS. NEHA GUPTA AND OTHERS	SH. P.K KUKREJA FOR APPLICANT AND SH. PARAS MONEY GOEL FOR RESP. NO. 1, SH. DEEPAK BHARDWAJ FOR RESP. NO. 2 AND 2	06.01.2021	22.03.2024
70	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CIVIL SUIT/6/2024	ANUJ BAHRI VS M/S AMG HOTELS PVT LTD	SH. RAJESH KHURANA ADVOCATE FOR PETITIONER	27.03.2024	27.03.2024
71	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	EXE/186/2024	M/S GURNAM SINGH VS STATE OF PUNJAB	SH A.K. BHATIA, ADVOCATE FOR PETITIONER	28.03.2024	28.03.2024

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List of cases in which Case Management Hearing was held during the month of March, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
72	Sh. Jaibir Singh ADJ, Chandigarh.	Chandigarh	CS/04/2020	FRONTIER AGROTECH PVT. LTD VS. KATARIA BEEJ BHANDAR	SH. ASHOK PAUL JAGGA FOR PLAINTIFF AND SH. ASHISH BANSAL FOR DEFENDANT	17.08.2020	28.03.2024
73	Sh.Narender,ADJ Chd	Chandigarh	CS/11/2017	GROZ BECKERT KG VS.VEE AAR ENGIN.	VIPIN KUMAR	20.12.2017	02.03.2024
74	Sh.Narender,ADJ Chd	Chandigarh	CA/200/2023	JATINDER SHARMA VS.RAVINDER SHARMA	RAJINDER K DOGRA	29.07.2023	06.03.2024
75	Sh.Narender,ADJ Chd	Chandigarh	ARB/50/2022	STATE OF PB. VS.SATISH AGGARWALO	BY DAK	13.01.2022	13.03.2024
76	Sh.Narender,ADJ Chd	Chandigarh	EX/155/2024	RENU WALIA VS.M/S AMEYA COMM.	SATYAVEER SINGH	13.03.2024	14.03.2024
77	Sh.Narender,ADJ Chd	Chandigarh	ARB/541/2023	PB.URBAN PLANNING VS.AVTAR SINGH CONST.	VIJAY KUMAR A.	28.08.2023	14.03.2024
78	Sh.Narender,ADJ Chd	Chandigarh	EX/628/2017	RAMESH CHANDER K. VS.PGIMER	SIDDHARATH GULATI	18.03.2017	15.03.2024,28.03.2024
79	Sh.Narender,ADJ Chd	Chandigarh	COMM.SUIT/01/22	COPENHEGAN HOSPITALITY VS.A R IMPEX	MAANVINDER SINGH	06.01.2022	15.03.2024,
80	Sh.Narender,ADJ Chd	Chandigarh	CS/21/2022	M/S PARNEET ENVIROQUUIPS VS.M/S AIMS SANYA	SANJAY	12.12.2022	15.03.2024
81	Sh.Narender,ADJ Chd	Chandigarh	ARB/37/2020	M/S KARTAR SINGH VS.ST.OF HRY.	PURAN SINGH	09.01.2020	18.03.2024
82	Sh.Narender,ADJ Chd	Chandigarh	EX/432/2021	KARTAR SINGH VS.ST.OF HRY.	RAJ KUMAR	02.09.2021	18.03.2024
83	Sh.Narender,ADJ Chd	Chandigarh	ARB/311/2023	ST.OF HARYANA	G F TOLL ROAD	08.05.2023	19.03.2024
84	Sh.Narender,ADJ Chd	Chandigarh	ARB/83/2023	EXECUTIVE ENGINEER VS.M/S KARTAR	G.P	27.01.2023	18.03.2024
85	Sh.Narender,ADJ Chd	Chandigarh	EX/597/2023	M/S G.F. TOLL VS.ST.OF HRY.	ROHAN MARKANADA	03.07.2023	19.03.2024
86	Sh.Narender,ADJ Chd	Chandigarh	ARB/289/2023	UOI VS.V.K.SOOD	NARINDER SINGH	28.04.2023	21.03.2024
87	Sh.Narender,ADJ Chd	Chandigarh	EX/765/2023	M/S V.K.SOOD VS.UOI	KAMAL KANT	14.08.2023	21.03.2024
88	Sh.Narender,ADJ Chd	Chandigarh	CS/22/2023	TCA STEELS VS.BASSI TUBES P LTD.	ANIRUDH KAUSHAL	22.09.2023	27.07.2024
89	Sh.Narender,ADJ Chd	Chandigarh	ARB/439/2024	M/S DEVENDRA CONST.VS.ST.OF PB.	GAURAV SHARMA	28.03.2024	30.03.2024
90	Sh.Narender,ADJ Chd	Chandigarh	ARB/433/2024	M/S DEVENDRA CONST.VS.ST.OF PB.	GAURAV SHARMA	28.03.2024	30.03.2024
91	Sh.Narender,ADJ Chd	Chandigarh	ARB/438/2024	M/S DEVENDRA CONST.VS.ST.OF PB.	GAURAV SHARMA	28.03.2024	30.03.2024
92	Sh.Narender,ADJ Chd	Chandigarh	ARB/437/2024	M/S DEVENDRA CONST.VS.ST.OF PB.	GAURAV SHARMA	28.03.2024	30.03.2024
93	SH.R.K BERI, ADJ CHD	Chandigarh	791/2018	CHAMKAUR RICE AND GENERAL RICE VERSUS THE PSCSC LTD	VISHAL SODI	19.09.2018	20.03.2024
94	SH.R.K BERI, ADJ CHD	Chandigarh	241/2020	MANNU KUMAR VERSUS CHOLAMANDLAM	HEMANT PARIHAR	18.02.2020	20.03.2024
95	DR.RAJNEESH, ADJ CHD	Chandigarh	ARB/736/2017	JAGDISH VS SHRI RAM TRANSPORT	NITIN ARORA	28.09.2017	06.12.2023 20.12.2023
96	SH.Rahul Garg ACJM	Chandigarh	194/2021	M/S GUJRAT VS. PB.FIN.	MANDEEP SINGH KHILLAN	03.02.2021	19.04.2024
97	SH.Rahul Garg ACJM	Chandigarh	2178/2020	M/S RAJASTHAN VS. PSIDC	MANDEEP SINGH KHILLAN	05.11.2020	25.04.2024
98	SH.Rahul Garg ACJM	Chandigarh	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	05.03.2024
99	SH.Rahul Garg ACJM	Chandigarh	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	09.04.2024
100	SH.Rahul Garg ACJM	Chandigarh	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	18.04.2024
101	SH.Rahul Garg ACJM	Chandigarh	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	18.04.2024
102	SH.Rahul Garg ACJM	Chandigarh	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	12.04.2024
103	SH.Rahul Garg ACJM	Chandigarh	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	15.04.2024
104	SH.Rahul Garg ACJM	Chandigarh	1896/2014	BAJAJ ELEC. VS. AREN ENTP.	RAJA BAHADUR SINGH	19.08.2014	16.04.2024
105	SH.Rahul Garg ACJM	Chandigarh	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	18.04.2024
106	SH.Rahul Garg ACJM	Chandigarh	195/2021	GUJRAT VS. PB. FINANCIAL	MANDEEP SINGH KHILLAN	03.02.2021	19.04.2024
107	SH.Rahul Garg ACJM	Chandigarh	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	22.04.2024

Form 5 (Punjab)**List of cases in which Case Management Hearing was held during the month of March, 2024**

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
108	SH.Rahul Garg ACJM	Chandigarh	803/2018	A.K.ADV.T. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	08.04.2024
109	SH.Rahul Garg ACJM	Chandigarh	51/2017	BAJAJ ELEC VS. SELZ	RAJA BAHADUR SINGH	09.01.2017	12.04.2024
110	SH.Rahul Garg ACJM	Chandigarh	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	10.04.2024

Form 6 (Punjab)
Contested Commercial cases disposed during the month of March, 2024

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Ms. Anshu Shukla ADJ	Chd	ARB/1/2017	M/S OMAXE LTD Vs POSTGRADUATE INSTITUTE OF MEDICAL RESEARCH	SH. KARAN GARG	02-01-2017	-	06-02-2024	2590	DISMISSED			34
2	Ms. Anshu Shukla ADJ	Chd	ARB/20/2007	M/S MITTAL RICE MILLS Vs PUNJAB STATE CIVIL SUPPLIES CORPORATON LTD	SH.	29-01-2007	-	16-02-2024	6205	ALLOWED			34
3	Sh.Narender,ADJ Chd	Chd	ARB/334/2016	M/S TURDY INDUSTRIES LTD Vs PUNJAB STATE TRANSMISSION CORPORATION LTD	SH. PRADEEP	02-07-2016	-	07-02-2024	2920	DISMISSED			34
4	Sh.Narender,ADJ Chd	Chd	ARB/5/2017	M/S OMAXE LTD Vs POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	SH. M K GHOSH	03-01-2017	-	06-02-2024	2553	DISMISSED			34
5	Sh.Narender,ADJ Chd	Chd	ARB/531/2017	M/S SUKHBIR SOLAR ENERGY PVT LTD Vs M/S SAPTASHVA SOLAR LTD	SH. PARVEZ CHUGH	03-07-2017	-	08-02-2024	2450	DISMISSED AND DISPOSED OFF			34
6	Sh.Narender,ADJ Chd	Chd	ARB/676/2016	POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH Vs M/S OMAXE LIMITED	MS ANITA AHUJA	13-12-2016	-	06-02-2024	2606	DISMISSED			34
7	Sh.Narender,ADJ Chd	Chd	ARB/689/2021	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD Vs PNC INFRATECH LTD	SH. PURAN SINGH RANA	29-09-2021	-	01-02-2024	852	DISMISSED			34
8	Sh.Narender,ADJ Chd	Chd	ARB/690/2021	HARYANA STATE ROADS AND BRIDGES DEVELOPMENT CORPORATION LTD Vs CENTRODORSTORY (INDIA) P LTD	SH. PURAN SINGH RANA	29-09-2021	-	01-02-2024	852	DISMISSED			34